

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.235
CP/4(AHM)2024

Proceedings under Section 213 of CA 2013

IN THE MATTER OF:

Kotyark Industries Limited
(Erstwhile Known as Yamuna Bio Energy Private Limited)
V/s
Global Medicines Limited & Others

.....Applicant

.....Respondents

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w Mr. Rahul Bhavsar, Adv.
For the Respondent : Mr. Ujas Patel, Adv. for Mr. Aditya Pandya, Adv. for R-1

ORDER

Ld. Counsel for respondent no.1 appeared and submitted that they have instruction to appear in the matter. Respondent no.1 is directed to file reply in the matter. Ld. Counsel for the applicant is directed to collect notice from registry and serve upon remaining respondents.

List for further consideration on 06.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)